GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 393 TO BE ANSWERED ON 19.07.2018

DELAY/NON-RELEASE OF FUNDS UNDER MGNREGS

393. SHRI ABHISHEK SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of funds allocated and released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to various States specially Chhattisgarh, State/UT-wise;
- (b) whether various works could not be completed due to delay/non-release of funds and if so, the details thereof;
- (c) the remedial measures being taken by the Government in this regard;
- (d) the total number of man days created under the said scheme during the current year compared to the last three years; and
- (e) the measures being taken by the Government to increase the man days under the Scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Hence no State/UT- wise allocation of fund is made. State/UTs-wise details of Central fund released including Chhattisgarh under MGNREGA during the current financial year 2018-19 (as on 11.07.2018) are given at **Annexure**.

(b) & (c): MGNREGS is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous financial year, if any, and overall performance.

For timely release of funds, the Ministry has taken various steps to streamline the process of planning of realistic Labour Budget, timely release of funds, Ne-FMS etc. The Ministry has issued guidelines on Labour Budget planning with three checklists to the States/UTs to ensure that the documents prepared and submitted by the State/UTs are in order. Presently, the fund flow is better in the current financial year as compared to corresponding period in previous years to the States/ UTs.

(d): Persondays generated under MGNREGA during the current year, compared to the last three years are as under:

(In crore)

Persondays generated	FY	FY	FY	FY
	2018-19*	2017-18	2016-17	2015-16
	77.58	234.26	235.65	235.15

*As on 13.07.2018

(e): The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, and (iv) prepare realistic labour budget by the State.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 393 dated 19.07.2018

FY: 2018-19

(Rs. In crore)

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No.	States/UTs	Central fund released*
1	Andhra Pradesh	4664.59
2	Arunachal Pradesh	88.63
3	Assam	516.93
4	Bihar	1496.69
5	Chhattisgarh	1710.10
6	Gujarat	631.22
7	Haryana	159.87
8	Himachal Pradesh	303.38
9	Jammu and Kashmir	256.35
10	Jharkhand	869.89
11	Karnataka	1618.17
12	Kerala	1060.21
13	Madhya Pradesh	2109.67
14	Maharashtra	1106.13
15	Manipur	115.05
16	Meghalaya	314.23
17	Mizoram	174.68
18	Odisha	1119.94
19	Punjab	266.30
20	Rajasthan	2557.57
21	Sikkim	43.98
22	Tamil Nadu	1042.87
23	Telangana	2400.80
24	Tripura	103.55
25	Uttar Pradesh	2604.78
26	Uttarakhand	275.70
27	West Bengal	5023.95
28	Andaman and Nicobar Islands	3.85
29	Dadra and Nagar Haveli	4.84
30	Lakshadweep	0.16
31	Puducherry	4.35
32	Goa	0.49
	Total	32648.94

*(As on 11.07.2018)